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namely, because the people have no money that they require for irrigation; the population of lands is of a different type because these canals have gone through areas where there was no population before. All these things have got to be done before the fullest utilisation of water is availed of. In so far as the Damodar Valley project is concerned, the figure of 10-44 lakh acres, the last figure is when everything is done—the canals and also the delta area, pick up gears and so on and so forth, which have not been done. Therefore, whatever was the availability, namely, 1,43,000 acres is being utilised. The other difficulties regarding money, water rates, etc., are common in all these. But this is a big thing which is constantly under review and examination both by the Planning Commission and the Ministries concerned.

श्री एच० डी० राजा : क्या गवर्मेन्ट के पास कुछ प्लान है इस सर्पलस पानी को यहां से मद्रास को ले जाने के लिये ? हमारे यहां लोग पूछते हैं कि नार्थ के पानी को साउथ में ले जाने के लिये क्या कोई प्लान गवर्मेन्ट के पास है ? यह हमको माल्म पड़ना चाहिये।

श्री एस० कें पाटिल: हो सकता है। कुछ भी चीज हो सकती है। गवर्मेन्ट के पास अगर ४,००० करोड़ रुपये होते तो इघर का पानी वहां ले जाने की बात बन सकती थी।

SHRI V. PRASAD RAO: It is obvious from the statement that very little of the water from Tungabhadra is being utilised. May I know what further steps are being taken so that more loans could be granted to the peasants there that are coming under the Ayacut; and more mechanical equipment are transported to that place, so that levelling of the lands coming under the Ayacut could take place in the Tungabhadra area?

SHRI S. K. PATIL: As I said, the question Is under our examination and we have promised loans and we have given loans also actually to both the Governments concerned, so that it could be utilised for the purposes of giving small loans to these farmers.

MR. CHAIRMAN: Next question.

दिल्ली के एक ग्रस्पताल में लड़की की मृत्यु

*४४. श्री नवाब सिंह चौहान : क्या स्वास्थ्य मंत्री यह बताने की क्रुपा करेंगे कि :

- (क) क्या यह सच है कि १ जनवरी, १६५८ के दिन विद्यावती नाम की एक लड़की की मृत्यु दिल्ली के एक अस्पताल में आप-रेशन के बाद हो गयी;
- (ख) क्या यह सच है कि ग्रापरेशन का एक श्रीजार जो उसके पेट में रह गया था, बाद में उसकी चिता की भस्मी में से प्राप्त हुग्रा; श्रीर
- (ग) क्या सरकार ने इस सम्बन्ध में कोई जांच की कार्यवाही की है?

DEATH OF A GIRL IN A DELHI HOSPITAL

- *44. Shri NAWAB SINGH CHAU-HAN: Will the Minister of HEALTH be pleased to state:
- (a) whether it is a fact that on 1st January 1958 a girl named Vidya-wati died after she had been operated upon in a hospital at Delhi;
- (b) whether it is a fact that an instrument of operation which had remained in her abdomen was found in the ashes of her body; and
- (c) whether Government have instituted any enquiry in the matter?]

स्वास्थ्य मंत्रो (ओ डी० पी० करमरकर) : (क) जी हां ।

(ख) पुलिस से एक रिपोर्ट मिली थी जिसमें २ जनवरी, १६५८ को इमशान भूमि में लड़की की चिता की भस्म में से उसके

^{†[]} English translation.

रोहिणी संदेशिका संबंधियों को एक (artery forceps) प्राप्त होने की बात कही गयी थी।

(ग) पुलिस मामले की खान-त्रीन कर रही है।

[THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Yes.

- (b) A report was received from the Police that an artery forceps was alleged to have been found by the relations of the girl in the ashes of her body in the cremation ground on 2nd January, 1958.
- (c) The case is under investigation by the Police.]
- था: नवाब सिंह चौहान : उसका ग्रापरेशन किस डाक्टर ने किया था और किस अस्पताल में किया गया था ?
- श्री डो० पी० करमरकरः . ग्रापरेशन इरविन हस्पताल में किया गया था। डाक्टर का नाम है, डा० गायटेंडे।
- श्री नवाब सिंह चौहानः क्योंकि यह एक बहत महत्वपूर्ण मामला है इस लिये क्या इसकी जांच किसी थानेदार के जरिये हो रही है या किसी बड़ें पुलिस अधिकारी के जरिये,
- Shri D. P. KARMARKAR: investigation is being conducted by the police in a responsible manner.
- श्री नवाब सिंह चौहान: मेरा मतलव यह है कि जो रिस्पांसिबिल मैनर ग्रापने कहा तो वह क्या रिस्पांसिबल मैनर है, क्या बताने की कृपा करेंगे?
- SHRI D. P. KARMARKAR: A case has been registered under section 304A, Indian Penal Code. My friend might not be knowing it. It says: "Whoever causes the death of any person by doing any rash or negligent act not amounting to culpable homi
 - t[] English translation.

cide shall be punished with imprisonment of either description for a term which may extend to two years, or with fine or with both." My hon. friend might not be knowing it and he might put a supplementary as to what that section is.

to Questions

SHRIMATI **NALLAMUTHU** RAMAMURTI: I am surprised, where is the need for investigation when it is obvious that a certain operation had taken place and a certain operation had been performed by a certain surgeon and the result of the operation had been this? Where is the need for investigation? It is so direct and explicit.

All these are CHAIRMAN: allegations.

SHRI D. P. KARMARKAR: I believe that he is a man of distinction, a competent surgeon, but still an allegation was made that an artery forceps was found in the abdomen of the deceased. Naturally, this matter has to be investigated to find out the possibility of the existence of the artery forceps at the time of the operation, and that is what the police are doing.

SHRIMATI YASHODA REDDY: May I know whether there are any other complaints of this kind, whether this is the first of its kind in Delhi or anywhere in India?

- SHRI D. P. KARMARKAR: I have not been able to hear of any other. Probably this is the first of its kind. I am not sure however.
- DR. R. P. DUBE: May I know whether this artery forceps being in the abdomen was the cause of the death?
- SHRI D. P. KARMARKAR: Sir, I have a report before me, but I should not like to share it with the House. But the whole matter is under investigation.

SHRIMATI BEDAVATI BURAGO-HAIN: May I know whether that instrument has been missing from the list of forceps?

SHRI D. P. KARMARKAR: That also I should not like to say. There is a report before me. No instrument was missing. But I should not like to travel further into a matter in which police investigation is in progress.

Oral Answers

SHRI AMOLAKH CHAND: May I know when the enquiry or investigation is likely to be finished?

SHRI D. P. KARMARKAR: The matter is before the police. Naturally, in a case of this kind I am quite sure that the police will try their best to investigate as early as possible.

SHRI AMOLAKH CHAND: Will the hon. Minister try to enquire as to when the enquiry is likely to be completed?

SHRI D. P. KARMARKAR: I shall try to make an enquiry and tell the House about it.

SHRIMATI MAYA DEVI CHETTRY: May I know whether it is a Government hospital or a private dispensary?

SHRI D. P. KARMARKAR: It is a Government hospital under the administration of the Delhi Administration.

DR. R. B. GOUR: Sir, on a point of order. The hon. Minister has taken the name of the doctor when the whole matter is under investigation. When his name is published in the Press, it would have a certain effect on the reputation of the doctor concerned. When the matter is under investigation, he has no business to take the name of the doctor.

MR. CHAIRMAN: Members have no business to ask these questions about the name of the doctor.

•45 and *46. [Postponed to 19th February, 1958.]

♦47 and *48. [For *answers*, vide cols 362-365 infra.]

सहकारी ढंग से खेतो के ग्रध्ययन के लिये विदेशों को भेजे गये दल

*४६. श्रीमती सावित्री देवी निगम: क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) पिछले तीन वर्षों में सहकारी हम से खेती के तरीकों की जांच पड़ताल तथा ग्रध्ययन करने के लिये चीन, जापान, डेनमार्क और ग्रमरीका को कितने दल भेजें गये; ग्रीर
- (ख) ऐसे कितने दल (१) सरकार की बोर से भेजे गये श्रौर कितने (२) उन संस्थाओं की ब्रोर से भेजे गये जिन्हें सरकार से ब्राथिक सहायता मिली ?

t [TEAMS SENT TO FOREIGN COUNTRIES FOR STUDYING CO-OPRATIVE FARMING

- *49. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) the number of teams which were sent to China, Japan, Denmark and the United States of America during the last three years for examining and studying the methods of co-operative farming in those countries; and
- (b) the number of such teams which were sent on behalf of (i) Government and (ii) institutions which received financial assistance from Government?

सहकार मंत्री (डा० पी० एस० देशमुख): (क) सन् १६५६ में चीन को केवल एक दल भेजा गया था।

(ख) भाग (क) में उल्लिखित दल सरकार द्वारा भेजा गया था। सरकार से याथिक सहायता प्राप्त करने वाली संस्थाओं ने भाग (क) में लिखे हुए देशों को इस कार्य के लिए कोई दल नहीं भेजा।

^{†[]} English translation.